Procurement of Rice by FCI

577. SHRI YERRA NARA-YANASWAMY: Will the Minister of FOOD be placased to state :

- (a) what is the estimated procurement of rice in 1994-95 by Food Corportiaon of India;
- (b) what is the State-wise projections of scuch figures;
- (c) whether it is a fact that there are losses in the storage of rice by Food Corporation of India; and
- (d) if so, the detai's of losses in storage of rice by Food Corporation of India?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI KALP NATH RAI): (a) and (b) Kharif Marketing Season 1994-95 will start from 1st October, 1994 and it is too early to assess the procurement. prospects of curement of paddy for Central Pool under price support scheme being totally voluntary and the procurement of levy rice from millers/traders being dependent on quantum of paddy procured by them, no targets, as such, can be fixed for procurement of rice.

(c) and (d) Storage losses in respect of rice by Food Corporation of India are as under :-

(Oty in Lakh Tonnes)

(Qty. In Laki				n Tomics)
Year			Quantity	Per- centage of quantity issued
1990-91 ,			1.03	0.58
1 991- 92 .			1.57	0.72
1992-93 .	•	. :	1.43	0.68

The igures for 1993-94 will be available only after the accounts for his fina icial year are audited and finalised

Rise in Sugar Prices

578. SHRI **JALALUDIN** ANSARI: SHRI N. GIRI PRASAD:

to Questions

Will the Minister of FOOD be pleased to state:

- (a) whether it is a fact that the wholesale price of sugar has increased to Rs. 1650/- per quintal in May 1994 from Rs. 1085/- per quintal in June. 93:
- (b) if so, the details and Government's reaction thereto; and
- (c) the steps being taken to bring down the price to a reasonable level and the results thereof?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI KALP NATH RAI): (a) The wholesale price of sugar in the five principal markets of the country ranged between Rs. 995/- to Rs. 1135/- per quintal in June, 1993. It ranged between Rs. 1350/- to Rs. 1630/- per quintal in May, 1994.

(b) and (c) Earlier, the rise in sugar prices had been on account of speculative tendencies in anticipation of fall in sugar production during the current season. However, from the second fortnight of May onwards, the prices have been showing a declining trend.

To meet the situation arsing out of the shortage of sugar and to contain the prices of sugar and to ensure adequate availability during the remaining part of the current season and early next season, the following measures have been taken :-

1. Import of sugar has been allowed under OGL. No duty of customs and no additional duty of customs will be levied on this import. A quantity of about 5.98 lakh tonnes imported by private parties has already arrived at various ports upto 22-7-94 and has started reaching domestic markets in various parts of the country.

- In order to augment the supply for the Public Distribution System. it has further been decided that Public Sector Undertakings, i.e. STC & MMTC, would also undertake import of sugar. Of the contracts made by STC/MMTC, a quantity of about 42,000 tonnes has already arrived at various ports.
- 3. Import of raw sugar has been placed under OGL.
- 4. With a view to ensure that indigenous sugar is not held back by sugar mills, restrictions on sale and despatch of freesale sugar has been imposed on a weekly basis, instead of fortnightly basis, which existed earlier.
- 5. Gur (Control) Order 1994 has been issued, imposing, stockholding limits, turnover period etc., on the stocks held by gur dealers. This has been done with a view to discourage speculative hoarding of gur. It is also expected to have a sympathetic sobering effect on sugar prices.
- 6. Sugar industry has been persuaded to agree to the conversion of 2.5 lakh tonnes of freesale sugar into levy as loan on replenishment basis, for distribution to the consumers through the Public Distribution System.
- 7. Sugar prices in the open market are regulated through monthly releases, which are made in a judicious manner, in order to maintain the prices at reasonable levels.

चीनी का आयात

579. भी सत्य प्रकाश मालवीय: भी मनन्त राम जायसवाल :

क्या खाद्य मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि चीनी के भायात के मामले में सम्बन्धित श्रिष्ट-कारियों के बीच विवाद रहा है;

- (ख) यदि हो, तो विवाद के मुख्य मुद्दे क्या थे भीर क्या सरकार ने इसके लिए किसी को जिम्मेदार ठहराया है और इस मामले में कार्यवाही की है :
- (ग) क्या इस मुद्दे पर कोक लेखा समिति की रिपोर्ट की अवहेलना की गई है; और
- (भ) यदि हो, तो उसके क्या कः इन हैं और उसका क्या झौचित्य है?

खाश्च मंत्रालय के राज्य मंत्रो (भी कल्प माख राष्): (क) से (घ) चालू चीनी मौसम में चीनी की उपलब्धता की कमी से पैदा होने वाली स्थिति से निपटने में की गई चूक, यदि कोई हो, के तथ्यों का पता लगाने तथा प्रथम दृष्टया जिम्मेदारी निर्धारित करने के लिए प्रारंभिक प्रशास-निका जांच के आदेश वे दिए गए हैं। जांच का परिणाम अभी अतीक्षित है।

चोनी घोडासे को जांच

580- भी सस्य प्रकाश मालबीय : भी विश्विषय सिंह :

क्या खाख मंस्री यह बताने की कृपा करेंगे कि:

- (क) क्या यह सच है कि सरकार चीनी घोटाले की जांच को दबाना चाहती है जोकि प्रतिभूति घोटाले से भी बड़ा है ;
- (ख) यदि नहीं, तो क्या सभी संबंधित अधिकारियों भौर खाद्य सचिव से स्पष्टीकरण मांगा गया है: भौर
- (ग) यदि हां, तो उसका भ्यौरा क्या है और यदि नहीं, तो इसके क्या कारण हैं भीर इस मामले में सरकार का अन्तिम निर्णय क्या है ?

खाद्य मंत्रालय के राज्य मंत्री (श्री करप नाथ राथ): (क) से (ग) सरकार ने चाल चीनी मौसम में चीनी की उपलब्धता की कमी से उत्पन्न स्थिति के संबंध में दिनांक 17 जुलाई, 1994 के ग्रादेश के तहत पहले हीं एक जांच समिति गठित